

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 117/98  
( O.A. 127/97 )

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.  
Hon'ble Mr. B.P. Singh, Administrative Member.

Arbind Kr. Singh

- v e r s u s -

Union of India & Ors. (Post)

For the applicant : Dr. R.G. Ram, counsel.

For the respondents : Mr. B. Mukherjee, counsel.

Heard on 11.2.99

Order on 11.2.99

O R D E R

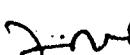
D. Purkayastha, JM

This M.A. has been filed by the applicant for restoration of O.A. which was dismissed for default on 5.3.98.

2. We have heard Id. counsel of both the parties. Id. counsel for the applicant submits that he was prevented from appearing in the Tribunal by the reasons stated in the application.

3. We have considered the submission of the Id. counsel. Therefore, the order of dismissal passed by this Tribunal on 5.3.98 is set aside. The O.A. 127/97 is restored for hearing accordingly. M.A. 117/98 is disposed of. The O.A. will be listed on 13.4.99.

4. No order is passed as to costs.

  
( B.P. Singh )  
M e m b e r (A)

  
(D. Purkayastha)  
M e m b e r (J)